

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

Subject: Nomination of two Advocates as Members of the Jammu and Kashmir Advocates' Welfare Fund Trust Committee.

ORDER

No. 1392 of 2022/RG/LP Dated: 12.10.2022

Pursuant to the Notification vide S.O. 466 dated 3rd October, 2022 issued by the Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh, has been pleased to nominate the following two Senior Advocates as Members of the Jammu and Kashmir Advocates Welfare Fund Trustee Committee namely:-

S.No.	Name of the Advocate	Nominated as
1	Shri Ved Raj Wazir, Senior Advocate	Member
2.	Shri Nissar Hussain, Senior Advocate,	Member

By Order

**(Sanjeev Gupta)
Registrar General**

No. 35690-703 /RG/LP Dated: 12-10-2022

Copy of the above forwarded to the:-

1. Learned Advocate General, J&K Srinagar.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh , Srinagar.
3. Secretary to Hon'ble Mr./Mrs. Justice _____
_____ for information of Their Lordships.
4. Secretary, Department of Law, Justice and Parliamentary Affairs, Government of J&K.
5. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
6. Registrars Judicial, High Court of J&K and Ladakh, Jammu/Srinagar
7. All Principal District & Sessions Judges, J&K of J&K and Ladakh.
8. Shri Ved Raj Wazir, Senior Advocate, High Court of J&K and Ladakh, Jammu.
9. Shri Nissar Hussain Shah, Senior Advocate, High Court of J&K and Ladakh, Srinagar.
10. President, J&K High Court Bar Association, Jammu/Srinagar for information
11. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website for information of all the concerned.
12. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.
13. Office file.

Registrar General